



**Central Administrative Tribunal
Principal Bench, New Delhi**

OA 1138/2020

This the 2nd day of September, 2020

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Prosanta Kumar Banerjee, Age 50 Yrs.,
S/o Late Shri Rabindra Nath Banerjee,
Working as Assistant Section Officer, Group 'B'
Directorate of General Security,
Cabinet Secretariat,
R/o B-6/127, 3rd Floor, UDAP Colony,
Nehru Nagar, Behind Vimhans Hospital,
New Delhi-110065.

...Applicants

(By Advocate: Shri C. Bheemanna)

VERSUS

1. Union of India Through the Special Secretary,
ARAC
Directorate General of Security,
Cabinet Secretariat, East Block-V, Level-IV,
R K Puram, New Delhi-110066.
2. Inspector General, SFF
Special Frontier Force,
Office of the IG SFF
(Cabinet Secretariat),
East Block-V, Level-IV,
R K Puram, New Delhi-110066.

...Respondents

(By Advocate: Shri Gyanendra Singh)

ORDER (Oral)

Hon'ble Mr. R.N. Singh, Member (J):

At the outset Mr. C. Bheemanna, learned counsel for the applicant seeks permission to withdraw the instant OA with liberty to file a better OA with full particulars/documents as required for proper



adjudication of the issue involved in the present OA.

Permission is accorded.

2. The OA stands dismissed as withdrawn with liberty as aforesaid. No costs.

(R.N. Singh)
Member (J)

(A.K. Bishnoi)
Member (A)

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